

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-175/(ND)/2017

IN THE MATTER OF:

M/s. Madimax Offshore Services

.. PETITIONER

SECTION :

Under Section 63 & 64(f) of LLP Act, 2008

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Shoban Mahant, Advocate

For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 24.10.2017.



(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017